GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 4059

TO BE ANSWERED ON THE 20TH MARCH, 2018/ PHALGUNA 29, 1939 (SAKA)

INFILTRATION OF TERRORISTS FROM COASTAL AREAS

4059. SHRI RAHUL SHEWALE: SHRI SANJAY DHOTRE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether incidents of infiltration of terrorists by breach of coastline have been reported during each of the last three years and the current year;
- (b) if so, the details thereof along with the number of persons killed/injured by these terrorists in coastal areas of the country during the said period, State-wise;
- (c) whether the coastal areas of the country have been adequately safeguarded against infiltration of terrorists;
- (d) if so, the details thereof along with the mechanism adopted for review and monitoring of the entire coastal security apparatus in the country;
- (e) whether the coastal States have been equipped with adequate infrastructure and machinery to foil all kinds of infiltration bids; and
- (f) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

- (a) & (b): No Madam. There has been no case of infiltration of terrorists by breach of coastline during last three years.
- (c) to (f): Coastal areas of the country are safeguarded by the police forces of the respective coastal States/UTs, which have jurisdiction of up

to 12 nautical miles from the coast and by the Indian Coast Guard and the Indian Navy, who have jurisdiction over the entire maritime zone up to 200 nautical miles, including the 12 nautical miles of territorial waters. Thus, there is adequate three-tier security for the coastal areas of the country.

Coastal security is reviewed periodically with relevant stakeholders by National Committee for Strengthening Maritime and Coastal Security (NCSMCS) against threats from the Sea.

Ministry of Home Affairs is implementing a comprehensive and integrated Coastal Security Scheme (CSS) to strengthen security infrastructure of Police of Coastal States/UTs. Under the scheme, 194 Coastal Police Stations (CPS) are operational, and Coastal Police has been equipped with 204 boats, 25 jetties, 284 four-wheelers, 554 two-wheelers, 97 check posts, 58 out posts and 30 barracks. The Coastal Police Stations are also equipped with navigation/communication equipment, card readers, equipment enhancing night operation capabilities of boats, computer systems, etc.
